

**Central Administrative Tribunal
Principal Bench**

**OA No.2896/2013
MA No.2224/2013**

New Delhi, this the 8th day of December, 2016

**Hon'ble Mr. V.N. Gaur, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

1. Ms. Sudhir Lata,
D/o Sh. Balbir Singh,
R/o K.H.No.1134,
VPO-Siraspur,
Delhi.
2. Roop Lal,
S/o Shri Bhuri Singh,
R/o Quarter No.3, Type-II, Block-L,
Police Training College,
Jharoda Kalan,
Delhi-110072.

...applicants

(None)

Versus

The Commissioner of Police, Delhi & Ors,
Through

1. The Commissioner of Police,
Police Hqs., IP Estate,
New Delhi.
2. The Deputy Commissioner of Police,
Recruitment Cell, NPL,
Delhi.

...respondents

(By Advocate : Ms. Sangita Rai)

ORDER (ORAL)

Hon'ble Mr. V.N. Gaur, Member (A) :-

There has been no representation on behalf of the applicant on 02.12.2015, 19.01.2016, 22.03.2016, 19.09.2016 and again today

also, neither the applicant nor anybody representing him has appeared. It seems that the applicant has lost interest in prosecuting his case further. Accordingly, the OA is dismissed in default and for non prosecution.

MA No.2224/2013

In view of the above order passed in the OA, the MA stands dismissed.

(Dr. Brahm Avtar Agrawal)
Member (J)

(V.N. Gaur)
Member(A)

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